

on the part of the State Governments to raise funds by issuing more and more series of lotteries ;

(b) whether Government have reviewed the question of desirability of collecting funds by way of lotteries in so far as this increases tendency of speculation ; and

(c) if so, Government's revised policy in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Some State Governments have taken steps to raise funds by floating lotteries.

(b) and (c). After taking all aspects of the matter into consideration, the Government of India have permitted all States wishing to conduct lotteries, to do so, subject to the condition that tickets of such a lottery will not be sold in other States without the express consent of that State Government.

**Sardar Vallabhbhai Regional College of Engineering and Technology Surat**

3158. SHRI GEORGE FERNANDES: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether Government have received any representation/complaint against the authorities of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat, Gujarat ;

(b) if so, the details thereof ;

(c) whether Government have taken any action in the matter ;

(d) the total amount of money so invested by Government in this institution ; and

(e) whether Government would consider appointing a committee to enquire into the allegations made against the Directors of the College ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) : (a) A charter of demands submitted by the Sardar Vallabhbhai Regional Engineering College Employees' Union, Surat to the Board of Governors of the college has been received.

(b) The main demands of the Union include construction of adequate housing

for Class III and Class IV employees, increasing the strength of Class IV employees, regular duty hours, promotion opportunities, supply of woollen uniforms, umbrellas, rain coats etc., overtime allowance special allowances for additional work enhancement of C P F contribution and gratuity rules, parity of payscales and allowances with Government employees, and educational allowance to children.

(c) Since the College is functioning as an autonomous body, the demands would first have to be considered by the Board of Governors of the College.

(d) The Central Government has provided the following funds to the College :

(i) Non-recurring grant	Rs. 65,95,000
(ii) Recurring grant	Rs. 19,61,500
(iii) Loans	Rs. 19,07,000

(e) The demands are under the consideration of the Board of Governors and, therefore, the question of appointing an enquiry committee does not arise.

**Regional Research Institutes**

3159. SHRI NITIRAJ SINGH CHAUDHARY : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether attempts to pool resources and staff of specialised regional research institutes have been made ;

(b) if so, in what fields and with what result ; and

(c) if not, the reasons therefor ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) : (a) There are two types of research institutes under the Council of Scientific and Industrial Research :

(i) Institutes devoted to specialised areas of work such as food, leather drugs, glass and ceramics, chemicals, mining, metallurgy, roads, buildings and the like ; and

(ii) Regional Research Laboratories which are multi-purpose aimed at the utilisation of raw-materials and assistance to industrial development of a region. The Regional Research Laboratories in Hyderabad, Bhubaneswar, Jammu and Jorhat come under this category.